

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 284 of 2016 AND
APPEAL No. 65 of 2016 &
IA No. 166 of 2016**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 284 of 2016

In the matter of:-

Biomass Power Producers & Ors. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Sakesh Kumar for R. 1

Counsel for the Respondent(s) Ms. Swapna Seshadri
Ms. Neha Garg for R. 2

Mr. Arjun Grover
Mr. Aditya Grover for R. 3

**APPEAL No. 65 of 2016 &
IA No. 166 of 2016**

In the matter of:-

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Biomass Power Producers Association & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh for R. 1

Mr. Arjun Grover
Mr. Aditya Grover for R-2

Mr. Sakesh Kumar for R. 4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **05.12.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss